

केन्द्रीय सूचना आयोग
Central Information Commission
2 तल, विंग 'ब' / 2nd Floor, 'B' Wing
अगस्त क्रान्ति भवन / August Kranti Bhavan
भीकाजी कामा प्लेस / Bhikaji Cama Place
नई दिल्ली - 110066 / New Delhi - 110066

Date: 29/07/2015

File No 25/1/2010-Admn-CIC

ORDER

In pursuance of Ministry of Personnel Public Grievances & Pension, Department of Personnel & Training, Office Memorandum No. H-11013/4/2015-B&A, dated 8th May, 2015 where the direction given by DoPT in their guidelines for implementation of the Section 4 of the RTI Act which required appointment of a Joint Secretary rank officer as the Nodal officer should be followed in letter and spirit, Smt. Achla Sinha, Additional Secretary, CIC is appointed as Nodal Officer in the Commission for suo-motu disclosure of relevant information.

2. This issues with the approval of Chief Information Commissioner.

S.P. Beck
(S.P. Beck)
Joint Secretary (Admn)

o/c

Copy to :-

1. Smt. Achla Sinha, Additional Secretary
2. Smt. Manjula Juneja, Under Secretary to the Government of India, M/o Personnel, Public Grievances & Pensions, DoPT, North Block New Delhi with reference to their OM dated 08.05.2015.
3. Pay and Accounts Officer, Central Administrative Tribunal, First Floor, AGCR Building, IP Estate, New Delhi.
4. PPS to CIC/ICs
5. PS to Secretary
6. JS(Law)/JS(MoRE)/Registrar/ All Deputy Secretary/ Deputy Registrar/ Designated Officers.
7. DDO/Cash Section/Financial Consultant/CR Section/Dak Section/Library/RTI Cell
8. Personal File/Guard File.

PPS to CIC (SH) *29/7/15*

PPS to CIC (MP) *29/7/15*

PPS to CIC (KY) *29/7/15*

PPS to CIC (SA) *29/7/15*

PS to I (YA) *29/7/15*

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